

Annexure-1
Name of the Corporate Debtor: Muktar Infrastructure (India) Private Limited; Date of Commencement of Liquidation: 21.09.2022; List of Stakeholders as on: 20.11.2022

SI No	Name of Creditor	Date of receipt	Details of Claims received		Nature of claim	Amount covered by security interest	whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claim admitted	Amount of claim containing mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Amount Claimed	Amount of claim admitted										
1	SREI Equipment Finance Limited	03.11.2022	3,98,27,62,980	3,98,27,62,980	Secured	3,98,27,62,980	Yes	As per schedule 1	3,98,27,62,980	99.02%	0	0	0	Admitted subject to further verification, if any
2	Union Bank of India	08.11.2022	3,92,47,024	3,92,47,024	Secured	3,92,47,024	No	As per schedule 2	3,92,47,024	0.98%	0	0	0	Admitted subject to further verification, if any
	Total		4,02,20,10,004	4,02,20,10,004		4,02,20,10,004			4,02,20,10,004	100%				


ANUP KUMAR SINGH
 INSOLVENCY PROFESSIONAL
 IP Registration No. - IBE/II/PA-001/IP-P00153/
 2017-2018/10322

